

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-506**  
IB-693/ND/2022  
IA/527/2023

**IN THE MATTER OF:**

Pradeep Kumar Jain

**....Applicant**

**SECTION**

U/s 94 (1) IBC

**Order delivered on 06.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Pradeep Kumar Jain, Ms. Poonam Jain (in person)  
For the Respondent :  
For the RP : Ms. Shruti Sharma, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/527/2023:-**

Ld. Counsel on behalf of Resolution Professional is present and submitted that in terms of order dated 21.03.2024, they have filed the proof of service. However, it is not reflected on the DMS. List the matter on **31.05.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**